

and Kashmir regarding the ban on return to India of those residents of the territory of Jammu and Kashmir who had gone to Pakistan during the recent Indo-Pak conflict; and

(b) what action has been taken by the Government of Jammu and Kashmir in the matter ?]

गृह-कार्य मंत्री (श्री गुलजारी लाल नन्दा) :

(क) भारत सरकार ने जम्मू और काश्मीर सरकार को लिख दिया है कि जो व्यक्ति हाल के संघर्ष में पाकिस्तान अथवा पाकिस्तानी कब्जे के क्षेत्र में चले गये थे उन्हें वापिस लौटने की इजाजत न दी जाय।

(ख) अगस्त-सितम्बर 1965 में संघर्ष के बाद जम्मू और काश्मीर सरकार ने उन क्षेत्रों के निवासियों के लिये पहिचान-पत्र जारी कर दिये, जिनमें से पाकिस्तान अथवा पाकिस्तानी कब्जे के क्षेत्रों को लोग गये थे। राज्य सरकार ने ऐसी हिदायते जारी की हैं कि यदि ऐसा कोई व्यक्ति उस क्षेत्र में मिले जिसके पास पहिचान-पत्र न हो तो उसके खिलाफ़ कार्यवाही की जाय।

†[THE MINISTER OF HOME AFFAIRS (SHRI GULGAZRI LAL NAND) : (a) Government of India have communicated to the Government of Jammu and Kashmir that persons who migrated to Pakistan or Pakistan-occupied area during the recent conflict are not to be allowed to return.

(b) After the hostilities in August-September 1965, the Government of Jammu and Kashmir issued identity cards to persons living in areas from which there was migration to Pakistan or Pakistan-occupied area. The State Government have issued instructions to take action if any person without an identity card is found in the area.]

SHORE TRANSMITTING SET AT GOA PORT

*62. SHRI M. P. BHARGAVA: Will the Minister of COMMUNICATIONS be pleased to refer to the reply given to Unstarred Question No. 372 in the Rajya Sabha on 11th March, 1966 and state:

(a) whether a licence has since been issued to Goa Port authorities for establishing a

shore station operating in very high frequency range; and

(b) If so, whether the symposium was held as per schedule; and if so, the number of countries which had participated in that symposium?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI JAGANNATH RAO) : (a) No, Sir.

(b) Applications requesting licence for such a shore station were received on 1-12-65. Goa Port authorities have not yet supplied information regarding equipment they desire to use at the station.

UNIVERSITY AT COIMBATORE

*63. SHRI K. SUNDARAM: Will the Minister of EDUCATION be pleased to state:

(a) whether it is fact that Government have received representations from several quarters to the effect that a Central University be established in the city of Coimbatore; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA) : (a) No, Sir.

(b) Does not arise.

UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR, ORISSA

*64. SHRI BANKA BEHARY DAS: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that representatives of the University Grants Commission visited the University of Agriculture and Technology, Bhubaneswar (Orissa) in the early part of 1966;

(b) if so, whether they have submitted any report to Government regarding the functioning of the University; and

(c) if so, what are the main recommendations of the report?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA) : (a) No, Sir.

(b) and (c) Do not arise.